

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal Nos. 18, 19 and 20 of 2010**

**Dated : 15<sup>th</sup> March, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 18 of 2010**

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

U.P. Power Corporation Ltd. & Ors. ....Respondent(s)

**Appeal No. 19 of 2010**

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

M/s. Madhyaanchal Vidyut Vitran Nigam Ltd. & Ors. .. Respondent(s)

**Appeal No. 20 of 2010**

Dwarikesh Sugar Industries Ltd. ... Appellant(s)

Versus

M/s. Paschimanchal Vidyut Vitran Nigam Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan  
Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Manoj Kr. Sharma  
For R.1 to 3

**ORDER**

Post the matters for further hearing on **29.03.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS